

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

125. I.A. 1326/2024

IN C.P. (IB)-3770(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.05.2024**

NAME OF THE PARTIES: Jigar Kanti Chheda

VS

S.K.M. Real Infra Limited

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **05.07.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)

//NSW//